

# **HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171001.**

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 28<sup>th</sup> October, 2016.

## **NOTIFICATION**

In partial modification to this Registry notification No.HHC/ GAZ /14-53/74-VI-128-151, dated 26.10.2016, in the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadre of Civil Judges (Junior Division) are hereby ordered with immediate effect:-

1. Shri Nishant Verma, Civil Judge (Junior Division)-cum-JMIC, under transfer to Court No. IV Mandi is now transferred and posted as Civil Judge (Junior Division)-cum-JMIC, Barsar.
2. Shri Ashok Kumar-II, Civil Judge (Junior Division)-cum-JMIC, Barsar is transferred and posted as Civil Judge (Junior Division)-cum-JMIC (IV), Mandi.

**BY ORDER OF HON'BLE HIGH  
COURT OF HIMACHAL PRADESH**

**REGISTRAR GENERAL**

Dated:-28.10.2016.

Endst. No HHC/GAZ/14-53/74-VI-

Copy forwarded to:

1. The Deputy Registrar-cum- Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretaries to the Hon'ble Judges, High Court of H.P., Shimla.
3. The Principal Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
4. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial) /Registrar (Rules)/Registrar (Administration)/ Central Project Coordinator, High Court of H.P., Shimla.
5. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
6. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division)/ Secretaries, District Legal Services Authorities/Mobile Traffic Magistrates/Civil Judges (Junior Division) in the State of H.P.
7. The Registrar, Hon'ble Lokayukta, H.P., Shimla.
8. All the Presidents, District Consumer Fora, Shimla, Mandi, Kangra at Dharamshala and Una.
9. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla and Dharamshala, H.P.
10. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
11. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
12. The Chairman, H.P. Waqf Tribunal, Kangra at Dharamshala.
13. The Accountant General (Audit), H.P., Shimla.
14. The Accountant General, (A & E). Shimla, H.P.
15. All the above named officer(s) (by name) for information and necessary action.
16. The Deputy Commissioners/Superintendents of Police, Mandi and Hamirpur, H.P.
17. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
18. The Registrar (GAD)/Registrar (Establishment)/all the Additional Registrars, High Court of Himachal Pradesh, Shimla.
19. All the Deputy Registrars/Assistant Registrars/ Court Masters/Private Secretaries/Section Officers/ Chief Librarian/ Public Relation Officer/ Estate Officer/Protocol Officer, High Court of Himachal Pradesh, Shimla.
20. The District Treasury Officer, Mandi & Treasury Officer, Barsar, H.P.
21. The Director of Estates, H.P., Shimla-171 002.
22. Personal files of the above named officer(s).
23. The Scientific Officer, NIC, High Court for uploading the same in the High Court website.
24. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
25. Guard file.

**Registrar General**